## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/82/2016

NAME OF THE PETITIONER(S)

: N. Ramachandran

NAME OF THE RESPONDENT(S)

: Buildart Safety Glass Private Limited & 6 others

**UNDER SECTION** 

: 397/398 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

) Chandramouli Problakar

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## **ORDER**

Counsel representing both the parties are present. Counsel for petitioner filed a memo suggesting few names for appointment as auditors for scrutinising the accounts and valuation. Counsel for respondents prayed for time to file reply. Time is enlarged at request. Put up on 06.03.2018.

(S VIJAYARAGHAVAN) Member(Technical) (K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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